

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.222
TO BE ANSWERED ON 24.02.2016**

INDIANS ARRESTED IN SYRIA

222. SHRI C.N. JAYADEVAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a number of Indians were arrested in Syria who had gone to that country allegedly to join and fight alongside the Islamic State (IS);**
- (b) if so, details thereof; and**
- (c) the steps taken/proposed to be taken by the Government to bring them back to the country?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

- (a) No.**
- (b) Four Indians, namely, S/Shri (1) Arun Kumar Saini, (2) Sarvjeet Singh, (3) Kuldeep Singh, and (4) Joga/Jagga Singh, entered into Syria from Jordan on their way to Lebanon for employment without valid visas. They were caught by the Syrian authorities as illegal immigrants. After making necessary inquiries, Syrian authorities have conveyed to us that the Indian nationals can be taken back to India.**
- (c) Representatives from our Embassy in Damascus, Syria have met these Indian nationals and modalities are being worked out to bring them back to India.**
